
(2024) 03 NCDRC CK 0036

National Consumer Disputes Redressal Commission

Case No: First Appeal Nos. 503, 515, 516, 530 Of 2023

Keshwa Nand Dwivedi
& 2 Ors

APPELLANT

Vs

M/s DLF Universal Ltd

RESPONDENT

Date of Decision: March 22, 2024

Acts Referred:

- Consumer Protection Act, 2019 - Section 51, 69

Citation: (2024) 03 NCDRC CK 0036

Hon'ble Judges: Subhash Chandra, Presiding Member

Bench: Single Bench

Advocate: Apoorve Karol, Mithu Jain, Kavitali G Yeptho, Pravin Bahadur, Seema Sundd, Ritu Raj Srivastava, Aditya Singh, Abhishek S, Snehil Srivastava

Final Decision: Disposed Of

Judgement